

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**

**UNSTARRED QUESTION NO. 865**

ANSWERED ON 24.07.2025

**SUPPLY OF WATER FROM BEAS AND SATLUJ RIVERS TO RAJASTHAN**

865. SHRI KULDEEP INDORA

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the supply of water from Beas and Satluj rivers has been barred to Rajasthan and if so, the details thereof;
- (b) whether the Government is planning into the matter in view of the ongoing water crisis in Rajasthan; and
- (c) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a)** No, The distribution of surplus Ravi-Beas waters among the Partner States is governed by 1981 Agreement and for Sutlej by 1959 Bhakra Nangal Agreement. Bhakra Beas Management Board (BBMB) is regulating the waters of Ravi, Beas and Sutlej rivers and distribution of water of these rivers among partner States in accordance with said Inter-state agreements entered into by partner States.

**(b) & (c)** To supply Yamuna water to Rajasthan, an MoU has been signed by Haryana and Rajasthan for preparation of Detailed Project Report (DPR) jointly by the Governments of Haryana and Rajasthan for project for transfer of Yamuna water from Hathnikund to Churu, Sikar, Jhunjhunu and other Districts of Rajasthan through underground pipelines. Both States have formed Task Force for the purpose.

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